

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1681  
ANSWERED ON:22.07.2014  
WELFARE OF SENIOR CITIZENS  
Owaisi Shri Asaduddin

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the population of senior citizens has registered an increase due to increase in life expectancy;
- (b) if so, the details thereof during each of the last three years, State-wise along with the details of the welfare measures taken and facilities provided to the senior citizens;
- (c) the names of the States/UTs that have implemented the Maintenance and Welfare of Parents and Senior Citizens Act, 2007;
- (d) whether there are instances of older persons/senior citizens unable to avail the benefits of such facilities due to lack of documentary age proof; and
- (e) if so, the details thereof and the corrective measures taken thereon?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI SUDARSHAN BHAGAT)

(a) & (b) As per census 2011, the population of Senior Citizens in the country has increased from 7.7 crore (7.5%) in 2001 to 10.38 crore in 2011, which is 8.6 percent of the total population. A statement showing size of elderly population (aged 60+) by residence in States and Union Territories as per census 2001 and 2011 is at Annexure-I

In order to improve the living standard of senior citizens, different Ministries and Departments of Government of India, along with Ministry of Social Justice and Empowerment, and other Central Ministries/Departments are implementing various welfare schemes for them. The details are at Annexure-II.

(c) The Maintenance and Welfare of Parents and Senior Citizens Act, 2007 has been brought into force by all the States and Union Territories except Jammu and Kashmir to which the Act is not applicable as per subsection (2) of section 1 of the Act and Himachal Pradesh which has its own Act.

(d) & (e) This Ministry has not received any report in this regard.